

Punjab	500.00	(a) As on 1.4.1980 :	1365
Rajasthan	430.00	31.12.1980 :	1579
Sikkim	41.00	31.12..1981 :	6563
Tamil Nadu	960.00	31.12.1982 :	4983
Tripura	86.00	31.12.1983 :	5855
Uttar Pradesh	1642.00	31.12.1984 :	3768
West Bengal	675.00	30.6.1985 :	3211

Total States 12662.00 (b) 3264.

Union Territories

Andaman & Nicobar Islands	33.50
Arunachal Pradesh	73.00
Chandigarh	38.76
Dadra & Nagar Haveli	8.65
Delhi	335.00
Goa, Daman & Diu	64.00
Lakshadweep	7.65
Mizoram	48.00
Pondicherry	33.00
Total Union Territories	641.56

Total States and Union Territories 13303.56

Number of Political Pension Cases of Karnataka State

1286. SHRI D. K. NAIKAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of political pension cases pending before the Government of India pertaining to Karnataka State from 1 April, 1980 to June, 1985 particularly from Dharwad and Belgaum district year-wise;

(b) the total number of rejected cases during the said period; and

(c) if so, what action is proposed to be taken for the delay in eligible cases ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : The information for the State (including Dharwad and Belgaum Districts) is as under :

(c) The cases are pending mainly for want of verification reports from the State Government of Karnataka. Cases, where the reports have already been received, are being dealt with expeditiously. The Chief Ministers of States and Union Territories have been addressed to on 8th July, 1985 for expeditious settlement of pending cases and ensure that their verification reports are in accordance with the requirements of Central Pension Scheme so that back references to the State Governments are reduced to the minimum.

[Translation]

News Item Captioned "Pollution Control"

1287. SHRI JITENDRA PRASADA : Will the PRIME MINISTER be pleased to state :

(a) whether his attention has been drawn to a news item appearing in Hindustan Times dated 4 July, 1985 under the heading "pollution control"; and

(b) if so, the steps taken so far or proposed to be taken to check the water pollution due to effluents discharged by industrial units and the air pollution due to smoke emitted by factories and diesel/petrol driven vehicles ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) The steps taken include the following :

(i) Polluting Industries are required to obtain environmental clearance of their locations before